

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:1013
ANSWERED ON:12.08.2013
WINDING UP OF SAI CENTRES
Singh Dr. Raghuvansh Prasad

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Sports Authority of India (SAI) has taken a decision to close its centre at Muzaffarpur in Bihar State;
- (b) whether the Government has received any representation from locals or public representatives regarding closure of SAI centres;
- (c) if so, the reaction of the Government in this regard;
- (d) whether the district administration or the State Government have given any assurance to overcome the shortcoming in the said centre; and
- (e) if so, the time by which the Government will issue an order for continuance of the said SAI centre?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

- (a) Yes, Madam. Due to non-availability of hostel facilities and the inhabitable and unhygienic condition of the centre and also due to law & order issues, the centre is presently not operational.
- (b) Yes, Madam.
- (c) Government of Bihar was requested to take steps for improvement of residential accommodation and signing of the required Memorandum of Agreement (MoA) with SAI.
- (d) No, Madam.
- (e) Does not arise.